

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. IA 1979/2024 In C.P. (IB)/1414(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2024**

NAME OF THE PARTIES: - DIPTI MEHTA
IN THE MATTER OF
International Marine & Energy DMCC
V/s.
Great Unison Contractors Pvt Ltd.

Section: 60(5), Rule 11 of NCLT, 2016 U/s 9 of (IBC)

ORDER

IA.No.1979/2024: - Adv. Aniruth Purusothaman a/w Adv. Aditya Sharma appeared for the Applicant. This IA has been filed by the Liquidator to take on record the Progress Report for the quarter ending March 2024, which is annexed with the IA. The said report of the Liquidator is taken on record. No order is called for. Accordingly, **IA.No.1979/2024 is allowed and disposed of.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)